

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/201(KB)2022
IA(I.B.C)/820(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	BARD ROY INFOTECH PVT LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance(via video conference/physically)

For Liquidator

Mr. Shaunak Mitra, Adv.

Mr. Arun Kumar Gupta, CA

ORDER

1. Ld. Counsel for the Liquidator present.

IA(I.B.C)/820(KB)2024

2. Ld. Counsel appearing for the applicant seeks three days time to file hard copies of this IA . Time is allowed.

3. Post this matter on **13.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**